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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

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सं० 11] नई दिल्ली, बृहस्पतिवार, मार्च 25, 2021/ चैत्र 4, 1943 (शक)

No. 11] NEW DELHI, THURSDAY, MARCH 25, 2021/CHAITRA 4, 1943 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 25th March, 2021/Chaitra 4, 1943 (Saka)*

The following Act of Parliament received the assent of the President on the 25th March, 2021, and is hereby published for general information:—

THE JAMMU AND KASHMIR APPROPRIATION (No. 2) ACT, 2021

No. 9 OF 2021

[25th March, 2021.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the services of the financial year 2021-22.

BE it enacted by Parliament in the Seventy-second Year of the Republic of India, in exercise of the powers vested under the Jammu and Kashmir Reorganisation Act, 2019 as follows:—

1. This Act may be called the Jammu and Kashmir Appropriation (No. 2) Act, 2021. Short title.

Issue of Rs.130832,23,87,000 out of Consolidated Fund of Union territory of Jammu and Kashmir for the financial year 2021-22.

**2.** From and out of the Consolidated Fund of the Union territory of Jammu and Kashmir, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh thirty thousand eight hundred thirty-two crores, twenty-three lakh and eighty-seven thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2021-22 in respect of the services specified in column 2 of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

1	2	3		
		Sums not exceeding		
No. of Vote/ Appropriation	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	General Administration Department Revenue	551,25,74,000	25,22,86,000	576,48,60,000
	Capital	222,46,61,000	-	222,46,61,000
2	Home Department ..... Revenue	8865,05,98,000	-	8865,05,98,000
	Capital	1383,69,51,000	-	1383,69,51,000
3	Planning Department ..... Revenue	130,53,86,000	-	130,53,86,000
	Capital	1017,00,00,000	-	1017,00,00,000
4	Information Department ..... Revenue	134,36,06,000	-	134,36,06,000
	Capital	1,15,00,000	-	1,15,00,000
6	Power Development Department ..... Revenue	6694,65,83,000	-	6694,65,83,000
	Capital	2727,76,38,000	-	2727,76,38,000
7	Education Department ..... Revenue	11016,32,49,000	-	11016,32,49,000
	Capital	830,94,41,000	-	830,94,41,000
8	Finance Department ..... Revenue	9868,25,34,000	7689,56,40,000	17557,81,74,000
	Capital	1901,47,91,000	26265,22,00,000	28166,69,91,000
9	Parliamentary Affairs Department ..... Revenue	50,22,29,000	87,10,000	51,09,39,000
	Capital	4,00,00,000	-	4,00,00,000
10	Law Department ..... Revenue	689,44,76,000	78,50,00,000	767,94,76,000
	Capital	116,00,00,000	-	116,00,00,000
11	Industry and Commerce Department .. Revenue	443,35,68,000	-	443,35,68,000
	Capital	648,35,50,000	-	648,35,50,000
12	Agriculture Department ..... Revenue	1342,65,66,000	-	1342,65,66,000
	Capital	1607,85,66,000	-	1607,85,66,000
13	Animal/Sheep Husbandry Department ... Revenue	675,79,34,000	-	675,79,34,000
	Capital	235,91,62,000	-	235,91,62,000
14	Revenue Department ..... Revenue	787,92,35,000	-	787,92,35,000
	Capital	114,70,00,000	-	114,70,00,000
15	Food Civil Supplies and Consumer Affairs Department ..... Revenue	278,02,42,000	-	278,02,42,000
	Capital	304,96,95,000	-	304,96,95,000
16	Public Works Department ..... Revenue	1266,05,73,000	-	1266,05,73,000
	Capital	4088,87,04,000	-	4088,87,04,000
17	Health and Medical Education Department ..... Revenue	5605,57,73,000	-	5605,57,73,000
	Capital	1455,83,09,000	-	1455,83,09,000
18	Social Welfare Department ..... Revenue	2506,01,52,000	-	2506,01,52,000
	Capital	173,76,88,000	-	173,76,88,000
19	Housing and Urban Development Department ..... Revenue	896,73,13,000	-	896,73,13,000
	Capital	2709,99,18,000	-	2709,99,18,000
20	Tourism Department ..... Revenue	252,78,37,000	-	252,78,37,000
	Capital	260,05,00,000	-	260,05,00,000
21	Forest Department ..... Revenue	1533,99,51,000	-	1533,99,51,000
	Capital	218,23,89,000	-	218,23,89,000
22	Irrigation Department ..... Revenue	786,69,79,000	-	786,69,79,000
	Capital	1410,84,33,000	-	1410,84,33,000
23	Public Health Engineering Department ..... Revenue	1837,53,00,000	-	1837,53,00,000
	Capital	6346,45,69,000	-	6346,45,69,000

1	2	3			
		Voted by Parliament	Sums not exceeding		
No. of Vote/ Appropriation	Services and purposes		Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
24	Hospitality and Protocol Department ....	Revenue	291,02,95,000	-	291,02,95,000
		Capital	46,22,00,000	-	46,22,00,000
25	Labour, Stationery and Printing Department .....	Revenue	97,82,41,000	-	97,82,41,000
		Capital	67,07,80,000	-	67,07,80,000
26	Fisheries Department .....	Revenue	113,75,38,000	-	113,75,38,000
		Capital	102,11,21,000	-	102,11,21,000
27	Higher Education Department .....	Revenue	1365,23,59,000	-	1365,23,59,000
		Capital	1042,25,00,000	-	1042,25,00,000
28	Rural Development Department .....	Revenue	714,61,46,000	-	714,61,46,000
		Capital	4816,70,39,000	-	4816,70,39,000
29	Transport Department .....	Revenue	132,68,11,000	-	132,68,11,000
		Capital	163,00,00,000	-	163,00,00,000
30	Tribal Affairs Department .....	Revenue	104,71,90,000	-	104,71,90,000
		Capital	273,42,95,000	-	273,42,95,000
31	Culture Department .....	Revenue	64,42,09,000	-	64,42,09,000
		Capital	525,82,16,000	-	525,82,16,000
32	Horticulture Department .....	Revenue	188,79,16,000	-	188,79,16,000
		Capital	400,08,87,000	-	400,08,87,000
33	Disaster Management, Relief, Rehabilitation and Reconstruction Department .....	Revenue	986,15,12,000	-	986,15,12,000
		Capital	179,49,00,000	-	179,49,00,000
34	Youth Services and Technical Education .....	Revenue	652,97,20,000	-	652,97,20,000
		Capital	245,76,76,000	-	245,76,76,000
35	Science and Technology Department ....	Revenue	19,00,68,000	-	19,00,68,000
		Capital	105,91,00,000	-	105,91,00,000
36	Cooperative Department .....	Revenue	65,17,09,000	-	65,17,09,000
		Capital	15,00,00,000	-	15,00,00,000
	TOTAL:		96772,85,51,000	34059,38,36,000	130832,23,87,000

DR. G. NARAYANA RAJU,  
*Secretary to the Govt. of India.*